THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) On 05.01.2016 it has been decided to reserve 33% posts at Constable level for being filled up by women in CRPF & CISF to begin with and 14-15% posts at Constable level in border guarding forces i.e. BSF, SSB & ITBP. This reservation would be horizontal.

Proposal to seal Indo-Pakistan border with Israel tech tricks

- 697. SHRI RAJ KUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government proposes to seal the Indo-Pakistan border with Israel Tech Tricks;
 - (b) if so, the details thereof;
- (c) whether the entire Indo-Pak border along Jammu & Kashmir, Rajasthan, Punjab and Gujarat will be covered with this Tech Trick; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) Government of India has decided to deploy technological solutions in the form of integration of Radars, Sensors, Cameras, Communication Networks and Command and Control Solutions in various difficult terrains where fencing could not be installed. Initially, it has been decided to launch pilot study in Punjab, Gujarat (Sir Creek), South Bengal, Tripura and Jammu regions.

Tougher laws for child rapists

- 698. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:
- whether it is a fact that Supreme Court of India recently advocated for tougher laws for child rapists, if so, the details thereof; and
 - (b) the action Government has taken or proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Hon'ble Supreme Court in Writ Petition (C) No.4/2016, Supreme Court Women Lawyers Association (SCWLA) Vs. Union of India & Anr. has said that this court can not provide a higher punishment than one provided under the law, however it can only suggest to legislate. Government